

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.321

CAA-79/ND/2020

IN THE MATTER OF:

Oswal Exports (P) Limited and 2.SKA
Holdings (P) Ltd (Earlier SKA Holdings Ltd)

.....APPLICANT/PETITIONER

SECTION

U/s 230-232

Order delivered on 20.05.2022

CORAM:

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

**SHRI NARNEDER KUMAR BHOLA
MEMBER (TECHNICAL)**


PRESENT:

For the Applicant :

For the Respondent : Hemlata Rawat Counsel for OL

ORDER

Due to paucity of time, the matter is adjourned to 08.7.2022 as per the directions of Hon'ble Members.


(Madhu Narula)
Court Officer